

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 24.9.2015**

**OA No.545/2013**

Mr. P.N.Jatti, Counsel for the applicant.

Mr. Indresh Kumar, Counsel for respondents.

The applicant's grievance is about the promotion of his Junior before him. Mr. Hanuman Sahai who was promoted on 19.1.1994 was junior to him. The applicant submitted representation on 28.07.2012 (Annexure A/1) against his grievance to the cause of action which actually arose in the year 1994 and there is no justification for entertaining this OA at this belated stage. The OA is, therefore, dismissed being barred by limitation.

 (MS. MEENAKSHI HOOJA)  (JUSTICE HARUN-UL-RASHID)

MEMBER(A)

MEMBER(J)

Adm/